

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA. NO. 331 OF 2019 IN  
DFR NO. 4929 OF 2018**

**Dated: 01<sup>st</sup> August, 2019**

**In the matter of:**

**KananDevan Hills Plantation Company Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **03.10.2019.**

**Court Master/PS**

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